

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-105
IB-2414/ND/2019
IA/2153/ND/2020

IN THE MATTER OF:

Argus Global Logistics Pvt Ltd

...Applicant

Vs

Stockflow Express Pvt Ltd

...Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 23.06.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Mr. Nitish Jain, Ld. Counsel appeared on behalf of respondents no. 1-4, Mr. Jatin Sethi, Ld. Counsel appeared on behalf of respondent no. 6, Ms. Aveena Sharma, Ld. Counsel appeared on behalf of respondent no. 7 & Mr. A. Bhattacharya, Ld. Counsel appeared on behalf of respondent no. 8 and seeks time to file the reply. Three weeks' time is being granted to file the same after serving advance copy to the Ld. Counsel for the IRP. None present on behalf of respondent no. 5. Let notice be issued to respondent no. 5. List the case for **16.07.2020.**

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Lalit